

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. 383

TO BE ANSWERED ON THE 30<sup>TH</sup> NOVEMBER, 2021/ AGRAHAYANA 9, 1943 (SAKA)

INCIDENTS OF CUSTODIAL VIOLENCE

383. SHRI JAGDAMBIKA PAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been an increase in the incidents of custodial violence/death in the country;

(b) if so, the steps being taken by the Government on this issue;

(c) the number of custodial deaths in the country during the last three years, State/UT-wise;

(d) the number of cases of custodial deaths where the National Human Rights Commission (NHRC) recommended paying compensation during the above-mentioned period, State/UT-wise;

(e) the data depicting the number of prison violence that took place along with the number of deaths due to the same; and

(f) the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

(a) & (b) No Sir. As per data received from National Human Rights Commission (NHRC), no such increase has been noticed.

(c) A statement indicating number of State/UT-wise custodial deaths as reported by NHRC during the last three years is placed at Annexure-I.

(d) A statement indicating State/UT-wise number of cases of custodial deaths where NHRC had recommended monetary relief is placed at Annexure-II.

(e) As per data received from NHRC, during last three years, a total of 19 cases of prison violence have been registered with NHRC and no death has resulted from the violence.

(f) As per the 7<sup>th</sup> Schedule of the Constitution of India, Police and Public order are State subjects. It is primarily the responsibility of the State Government to appropriately prevent and ensure non-occurrence of police atrocities and protect the human rights of the citizens. The Central Government issues advisories, while the NHRC issues guidelines and recommendations to be followed by the States/UTs in all cases of custodial deaths. In addition, workshops/seminars are also organized by NHRC from time to time to sensitize officers of the State Governments for better protection of human rights and particularly protection of rights of persons in custody.

Statement in respect of Lok Sabha Unstarred Question No 383 for 30.11.2021 showing total no. of cases registered in respect of custodial deaths (Police & Judicial) State -wise during the last three years.

S .No.	State/UT Name	2018-19		2019-20		2020-21	
		Police	Judicial	Police	Judicial	Police	Judicial
1	ANDHRA PRADESH	5	43	3	26	3	47
2	ARUNACHAL PRADESH	2	6	0	2	1	2
3	ASSAM	5	30	2	32	1	18
4	BIHAR	5	114	5	105	3	156
5	GOA	0	3	0	2	0	1
6	GUJARAT	13	67	12	53	17	82
7	HARYANA	7	65	3	74	3	46
8	HIMACHAL PRADESH	1	15	4	7	0	8
9	JAMMU & KASHMIR	0	8	0	5	2	7
10	KARNATAKA	7	1	4	4	5	3
11	KERALA	3	33	2	27	1	34
12	MADHYA PRADESH	12	143	14	143	8	155
13	MAHARASHTRA	11	149	3	91	13	130
14	MANIPUR	3	0	2	1	0	1
15	MEGHALAYA	0	3	1	4	2	5
16	MIZORAM	1	4	1	0	0	3
17	NAGALAND	0	0	0	5	0	2
18	ODISHA	4	61	6	59	4	89
19	PUNJAB	5	117	6	93	2	70
20	RAJASTHAN	8	74	5	79	3	71
21	SIKKIM	0	3	0	0	0	4
22	TAMIL NADU	11	89	12	57	2	61
23	TRIPURA	0	5	1	6	0	1
24	UTTAR PRADESH	12	452	3	400	8	443
25	WEST BENGAL	5	115	7	115	8	177
26	ANDAMAN & NICOBAR	0	1	1	0	0	0
27	CHANDIGARH	0	4	0	2	0	2
28	DADRA & NAGAR HAVELI	0	0	0	0	0	0
29	DAMAN & DIU	0	1	0	0	0	0
30	DELHI	8	44	9	47	4	41
31	LAKSHADWEEP	0	0	0	0	0	0
32	PUDUCHERRY	0	1	0	1	0	0
33	CHHATTISGARH	3	55	3	56	3	64
34	JHARKHAND	3	64	2	43	5	49
35	UTTARAKHAND	2	18	1	24	1	46
36	TELANGANA	0	9	0	21	1	22
37	LADAKH	0	0	0	0	0	0
	TOTAL	136	1797	112	1584	100	1840

Statement in respect of Lok Sabha Unstarred Question No. 383 for 30.11.2021 showing State-wise total no. of cases of custodial deaths during last three years wherein NHRC had recommended monetary compensation.

NAME OF THE STATE/UT	Police	Amount (in Rs)	Judicial	Amount (in Rs)
ANDAMAN & NICOBAR	1	300000	1	200000
ANDHRA PRADESH	2	400000	17	4100000
ARUNACHAL PRADESH	6	1500000	6	1300000
ASSAM	8	2800000	11	3100000
BIHAR	11	3450000	58	15450000
CHANDIGARH	0	0	1	300000
CHHATTISGARH	6	2000000	21	5900000
DAMAN & DIU	0	0	1	300000
DELHI	3	1200000	20	5150000
GUJARAT	7	2400000	8	2100000
HARYANA	0	0	19	6275000
HIMACHAL PRADESH	2	700000	2	400000
JHARKHAND	6	1600000	24	5575000
KARNATAKA	1	100000	1	300000
KERALA	2	600000	8	2400000
MADHYA PRADESH	4	1200000	11	2900000
MAHARASHTRA	10	3600000	15	3600000
MANIPUR	1	500000	1	300000
MEGHALAYA	1	300000	2	300000
MIZORAM	2	600000	2	300000
NAGALAND	1	350000	2	400000
ODISHA	2	800000	9	2800000
PUDUCHERRY	0	0	1	500000
PUNJAB	3	1300000	32	7150000
RAJASTHAN	2	600000	21	4649996
TAMIL NADU	5	1125000	6	1200000
TELANGANA	1	500000	11	2325000
TRIPURA	1	300000	0	0
UTTAR PRADESH	6	2300000	126	31725002
UTTARAKHAND	0	0	5	1200000
WEST BENGAL	9	3000000	18	4250000
TOTAL	103	33525000	460	116449998